# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO.1931 ANSWERED ON 01.08.2023

### DIGITAL PAYMENTS FOR DEVELOPMENT WORK

1931 SHRI Y.S. AVINASH REDDY: SHRI KOMATI REDDY VENKAT REDDY: SHRI MANNE SRINIVAS REDDY:

### Will the Minister of **PANCHAYATI RAJ** be pleased to State:

- (a) whether the Government is taking steps that all panchayats across the country will mandatorily use digital payments for development work and revenue collection and they will be declared UPI enabled, if so, the details thereof, State-wise particularly in Andhra Pradesh and Telangana;
- (b) whether it is a fact that almost 98% of the panchayats had already started UPI based payments and payments to panchayats will now be made Digitally and payments in cheques and cash have almost been stopped, if so, the details thereof and present status thereof;
- (c) whether the Government has issued any directions/advisory in 2014 to panchayats to hold meetings since 2014 with service providers and vendors including and task has been given to panchayats to choose appropriate service providers, and finalise vendors, if so, the details thereof; and
- (d) whether panchayats have also been directed to choose a single vendor which covers the whole area and if so, the details and progress made so far, State-wise?

### **ANSWER**

## THE MINISTER OF STATE FOR PANCHAYATI RAJ

### (SHRI KAPIL MORESHWAR PATIL)

(a) & (b) In consonance with the vision of Digital India, where digital payments play a vital role across all segments of the population for various purposes, Ministry of Panchayati Raj has launched eGramSwaraj, an accounting application to simplify Panchayat work like planning, accounting and budgeting. In order to ensure better financial management of PRIs for enhancing transparency & accountability in maintenance of accounts, the eGramSwaraj has been integrated with Public Finance Management System (PFMS) to make real time payments

to vendors/service providers. The progress made under eGramSwaraj including Andhra Pradesh and Telangana for the year 2023-24 is given at **Annexure-I**. States have also been advised to adopt UPI-based digital payment methods across all the Panchayati Raj Institutions in India for the Services delivered by the respective Panchayats. In case of Telangana, the State has reported that UPI based payment solutions are already enabled across the Panchayats in the State. Andhra Pradesh has completed a Proof of Concept (PoC) in 3 Gram Panchayats. The rollout of UPI based solution across the Panchayats in Andhra Pradesh is currently underway. State wise status may be seen in **Annexure-II**.

(c) & (d) The States/ Panchayats have been advised to utilize/ leverage the services of authorized Payment Service Providers, Payment Banks, and Third-Party Payment Applications (TPAPs) recognized by the National Payments Corporation of India (NPCI) for deployment of UPI based solutions and/ or for any technical/ handholding support required during the rollout. NPCI through their State teams has also been requested to extend requisite support to the State Panchayati Raj Departments/ Panchayats with the UPI rollout.

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Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 1931 answered on 01.08.2023 regarding 'Digital Payments for Development Work'.

# Adoption of eGramSwaraj at Panchayat level during FY 2023-24

S.No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent with Online Payment	Total Number of Block Panchayats	Block Panchayat onboard	Block Panchayats with Online Payment	Total Number of Zila Panchayats	Zila Panchayat onboard	Zila Panchayats with Online Payment
1	ANDHRA PRADESH	13371	8841	0	660	609	0	13	13	12
2	ARUNACHAL PRADESH	2108	2096	615	0	0	0	25	25	16
3	ASSAM	2662	2197	2075	191	191	184	30	27	26
4	BIHAR	8176	8175	6585	534	534	450	38	38	36
5	CHHATTISGARH	11659	11658	6460	146	146	132	27	27	27
6	GOA	191	191	37	0	0	0	2	1	0
7	GUJARAT	14589	14272	9681	248	248	248	33	33	33
8	HARYANA	6226	6174	3775	143	142	66	22	22	15
9	HIMACHAL PRADESH	3615	3612	2785	81	81	73	12	12	12
10	JHARKHAND	4345	4344	4062	264	264	256	24	24	23
11	KARNATAKA	5958	5958	5488	233	232	113	31	31	17
12	KERALA	941	941	544	152	152	60	14	14	11
13	MADHYA PRADESH	23032	22989	17341	313	313	260	52	52	47
14	MAHARASHTRA	27555	27446	16643	351	351	173	34	34	31
15	MANIPUR	3812	161	0	0	0	0	12	6	3
16	MEGHALAYA	6760	0	0	2240	0	0	3	3	0
17	MIZORAM	834	834	24	0	0	0	0	0	0
18	NAGALAND	1293	5	0	0	0	0	0	0	0
19	ODISHA	6798	6798	5818	314	314	304	30	30	19

S.No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent with Online Payment	Total Number of Block Panchayats	Block Panchayat onboard	Block Panchayats with Online Payment	Total Number of Zila Panchayats	Zila Panchayat onboard	Zila Panchayats with Online Payment
20	PUNJAB	13241	13181	6565	152	151	109	22	22	18
21	RAJASTHAN	11342	11323	6841	352	352	266	33	33	30
22	SIKKIM	199	181	134	0	0	0	6	4	4
23	TAMIL NADU	12525	12489	9945	388	388	379	36	36	36
24	TELANGANA	12769	12767	12255	540	540	286	32	32	25
25	TRIPURA	1178	1178	806	75	75	62	9	9	6
26	UTTARAKHAND	7812	7811	7122	95	95	93	13	13	13
27	UTTAR PRADESH	58853	58822	48456	827	826	777	75	75	75
28	WEST BENGAL	3340	3229	3217	344	336	334	22	21	21
	Total	265184	247673	177274	8643	6340	4625	650	637	556

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 1931 answered on 01.08.2023 regarding 'Digital Payments for Development Work'.

**UPI rollout: State wise Status** 

S.No.	State Name	Meeting with Service Providers	Selection of Vendor	Rollout of UPI
1	Andhra Pradesh	Conducted	Finalised	<ul> <li>Union Bank of India and PayTM has been onboarded for UPI &amp; QR based payment</li> <li>Proof of Concept (PoC) completed in 3 Gram Panchayats</li> <li>Roll-out in progress</li> </ul>
2	Arunachal Pradesh	Conducted	Finalised	<ul> <li>SBI has been appointed for UPI enablement</li> <li>Zila Panchayat has been UPI enabled, GPs UPI enablement is in progress</li> </ul>
3	Assam	Conducted	Finalised	- Panchayats instructed to obtain QR code from respective Banks and display in the offices
4	Bihar	Conducted	Bank / Service provider finalization is still in progress	
5	Chhattisgarh	Conducted	Bank / Service provider finalization is still in progress	
6	Goa	Conducted	In Progress	
7	Gujarat	Conducted	In Progress	
8	Haryana	Conducted	In Progress	
9	Himachal Pradesh	Conducted	Bank / Service provider finalization in progress	
10	Jharkhand	Conducted	Bank / Service provider finalization in progress	
11	Karnataka	Conducted	Finalised	Rollout in progress
12	Kerala	Conducted	Finalised	New POS devices being procured for UPI-based payment & dynamic QR Targeted Timeline 28 July

S.No.	State Name	Meeting with Service Providers	Selection of Vendor	Rollout of UPI
13	Madhya Pradesh	Conducted	Finalised	Rollout in progress- 1000 GPs have been UPI enabled till now
14	Maharashtra	Conducted	Finalised	Rollout in progress- 40% of the GPs have been UPI enabled.
15	Manipur			
16	Meghalaya			
17	Mizoram	Conducted	Finalisation of service provider is in progress	
18	Nagaland			
19	Odisha	Conducted	Finalised	PoC completed in 5 Panchayats, roll-out plan is in progress
20	Punjab	Conducted	Finalisation of service provider is in progress	
21	Rajasthan	Conducted	Finalisation of service provider is in progress	
22	Sikkim	Conducted	Local Banks have been informed for UPI enablement	Rollout in progress- 65 GPs enabled till date
23	Tamil Nadu	Conducted	Finalised	Completed- All Panchayats UPI enabled
24	Telangana	Conducted	Finalised	State application already allows for UPI based payments
25	Tripura	Conducted	In Progress	
26	Uttarakhand	Conducted	Finalised	Rollout in progress
27	Uttar Pradesh	Conducted	Finalised	Rollout in progress- 10,000 GPs UPI enabled till date
28	West Bengal	Conducted	In Progress	
29	Jammu & Kashmir	Conducted	In Progress	
30	Ladakh			